

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:9
ANSWERED ON:01.03.2005
SCHEMES FOR WELFARE OF TRIBALS
Meghwal Shri Kailash;Sonowal Shri Sarbananda

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Scheduled Tribes of the country are still reported to be very backward;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of centrally sponsored schemes launched for welfare of tribals particularly in the socio-economic, medical and other areas of the country at present alongwith funds/subsidies allocated/released by the Union Government during each of the last three years and the current year, State-wise, scheme-wise;
- (d) the mechanism being followed to monitor and assess the proper utilization of the central funds;
- (e) the steps taken by the Government to create awareness among tribals and to bring them in the national mainstream;
- (f) whether there is any proposal for constitutional safeguard of tribals, particularly in North-Eastern States with a view to protect and preserve their community's identity and culture and to give tribal status to the non-tribals of the State of Assam; and
- (g) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b): Yes, Sir. The Human Development Indices with regard to scheduled tribe population of the country are generally at the lowest and there are various reasons for their backwardness like geographical isolation, lack of connectivity of tribal areas and non-availability of basic amenities, etc.

(c) The details of schemes being implemented by the Ministry and the funds released against each of the schemes, State-wise for the last three years and for 2004-05 as on 31.1.2005 are available at Annexures-I to IV.

(d) The monitoring of programmes is carried out through review meetings with the State Government officials and also by personal inspection by Ministry officials. The Ministry also sponsors evaluation studies through independent agencies for monitoring of selected programmes.

(e) The State Governments, among others, are specifically requested to give wide Publicity of the programmes and schemes of the Ministry at the commencement of each year. The Ministry also provides information through Annual Reports, Brochures of individual schemes and in the meetings and conferences held from time to time. The Ministry also publishes Janjatiya Jagran, a quarterly Newsletter, to create awareness among masses, including tribal people.

(f) & (g) No such proposal is under consideration. The guiding principle for tribal development is to facilitate tribals to develop through their own genius protecting their socio-cultural traditions. The Ministry has received a proposal from the State of Assam for grant of tribal status to various communities which has been processed as per approved modalities.

ANNEXURE-I

Statement referred to in reply to Part (c) of Lok Sabha Starred Question No.9 asked by Shri Kailash Meghwal and Shri Sarbananda Sonowal to be answered on 01.03.2005

State-wise release of funds under the Schemes implemented by the Ministry of Tribal Affairs during the year 2001-02

(Rupees in lakhs)

Sl.No.	Name of the Scheme/Programmes	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Chhattisgarh	Gujarat	Himachal Pradesh	J&K	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur
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1	Special Central Assistance to TSP (SCA to TSP)	2732.80	-	3058.99	556.56	4626.18	3930.91	643.53	971.94	5870.24	771.33	273.70	7833.22	3723.83	761.96
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2	Grants-in-Aid under Article 275(1) of the Constitution	2715.35	200.00	845.56	209.35	2086.77	3050.00	78.00	502.94	2208.15	1314.37	117.50	4346.06	2672.50	230.00
3	Grant-in-Aid to NGOs for STs including Coa- Choching & Allied Scheme and Award for exemplary service NGOs	315.59	-	87.05	12.71	91.98	60.70	36.89	362.16	195.35	111.45	64.68	58.75	70.13	
4	Vocational Training Centres in Tribal Areas NGOs	145.16				86.27	10.07	40.50							
5	Educational complex in Low Literacy Pockets	245.29			9.95	19.31		8.16	8.50	10.77					
6	Grant-in-aid to State Tribal Development Cooperative Corporations for Minor Forest Produce	520.00												200.00	
7	Village Grain Banks												80.78	83.18	
8	Development of Primitive Tribal Groups NGOs	268.45			54.02	325.00	147.09	122.68	4.27	66.48					
9	Scheme of PMS, Book Bank and Upgradation of Merit of ST students	1915.10				20.27	39.03	239.75	92.00	323.18	368.61	737.49			
	Upgradation of Merit of ST students	30.29	1.995	4.88	23.94										
	Upgradation	8.85	0.15	0.75											
10	Scheme of Hotels for ST Girls and Boys	232.52	10.00	10.00	31.87	240.05	394.80	175.00	22.64	285.60					
11	Ashram Schools in TSP Areas	262.50			400.00	157.25	128.00								
12	Research Information & Mass Education, Tribal Festivals and Others	2.27	0.44	36.69	20.00	0.92	40.31	0.76	14.90	13.14	16.50	0.44			
	Exchanges and Visits				1.86		6.25								

ANNEXURE-I contd...
(Rupees in lakhs)

Sl.No. Name of the Scheme/Programmes Megh- Mizo- Naga- Orissa Rajas- Sikkim Tamil Tri- U.P. Uttar- W.B. A & N Daman Delhi D & N alaya ram land than Nadu pura anchal & Diu Haveli

- 1 Special Central Assistance to TSP (SCA to TSP) 6495.30 3649.56 108.02 323.32 1041.03 32.10 92.91 2202.57 230.85 99.15
- 2 Grants-in-Aid under Article 275(1) of the Constitution 4104.91 2550.00 239.38 405.00 462.50 176.95 78.05 1406.67
- 3 Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and award for exemplary service 359.35 36.82 2.43 235.08 28.23 5.35 34.82 19.94 15.63 27.08 246.41 121.51
Coaching & Allied Scheme 2.49 2.79 7.14
- 4 Vocational Training Centres in Tribal Areas 18.00 14.46 3.53
- 5 Educational complex in Low Literacy Pockets 32.52 30.58 6.97 10.84 7.05
- 6 Grant-in-aid to State Tribal Development Cooperative Corporations for Minor Forest Produce 47.00 200.00 251.61 62.06
- 7 Village Grain Banks 100.00 18.03
- 8 Development of Primitive Tribal Groups 121.36 49.54 86.31 23.48 100.00 50.00
- 9 Scheme of PMS, Book Bank and Upgradation of Merit of ST students 732.71 249.00 509.82 1110.05 3.31 90.79 6.40 166.54 73.63 0.55
Upgradation 10.20 7.05 2.40 4.50
- 10 Scheme of Hotels for ST Girls and Boys 55.00 50.00 50.00
- 11 Ashram Schools in TSP Areas 50.00
- 12 Research Information & Mass Education, Tribal Festivals and Others 62.09 4.53 25.36 0.44 31.21
Tribal Festivals and Others 1.63 1.29

Statement referred to in reply to Part (c) of Lok Sabha Starred Question No. 9 asked by Shri Kailash Meghwal and Shri Sarbananda Sonowal to be answered on 01.03.2005

State-wise release of funds under the Schemes implemented by the Ministry of Tribal Affairs during the year 2002-03

(Rupees in lakhs)

Sl.No.	Name of the Scheme/Programmes	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Chhattisgarh	Gujarat	Himachal Pradesh	J&K	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur
1	Special Central Assistance to TSP (SCA to TSP)	2732.80	â€	3058.99	556.56	4626.18	3930.91	643.53	971.94	5870.24	771.33	273.70	7833.22	3723.83	761.96
2	Grants-in-Aid under Article 275(1) of the Constitution	2160.30	300.00	1023.40	209.00	2689.50	2250.00	80.00	318.00	2808.00	904.35	588.00	4052.32	2925.00	424.55
3	Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and award for exemplary service	169.33	230.52	122.81	â€	13.62	71.45	57.72	74.38	352.70	245.19	58.09	78.77	70.61	124.35
4	Vocational Training Centres in Tribal Areas	State	â€	â€	44.26	â€	118.95	29.79	â€	46.71	â€	â€	â€	â€	â€
5	Educational complex in Low Literacy Pockets	211.83	9.04	â€	0.30	9.73	49.30	â€	â€	â€	â€	â€	â€	â€	92.47
6	Grant-in-aid to State Tribal Development Co-operative Corporations for Minor Forest Produce	480.00	â€	â€	â€	â€	â€	â€	â€	225.00	â€	â€	â€	â€	â€
7	Village Grain Banks	177.72	â€	â€	â€	â€	â€	â€	â€	â€	â€	â€	712.16	â€	â€
8	Development of Primitive Tribal Groups	State	120.00	â€	â€	â€	188.05	20.00	â€	â€	â€	80.00	3.45	123.87	100.00
9	Scheme of PMS, Book Bank and Upgradation of Merit of ST students	PMS	774.88	â€	1275.94	â€	32.07	â€	â€	6.50	â€	75.38	â€	â€	165.02
	Book Bank and Upgradation of Merit of ST students	Book Bank	47.20	â€	â€	â€	8.21	10.25	â€	7.00	â€	20.00	â€	30.13	â€
	Upgradation of Merit of ST students	Upgradation	12.60	6.45	â€	â€	21.00	â€	â€	2.10	â€	â€	â€	25.80	â€

10 Scheme of Girls 332.50 58.00 862.00
Hotels for ST
Girls and Boys

11 Ashram Schools 130.00 820.00
in TSP Areas

12 Research Rese- 5.48 0.44 5.31 6.00 0.44 6.00 2.50 101.04 6.00
Information & arch
Mass Education,
Tribal Fest- Exch- 2.21 1.95 1.94 42.50 2.08
ivals and ange of
Others Visits

ANNEXURE-II contd.
(Rupees in lakhs)

Sl.No. Name of the Megh- Mizo- Naga- Orissa Rajas- Sikkim Tamil Tri- U.P. Uttar- W.B. A & N Daman Delhi D & N
Scheme/Programmes alaya ram land than Nadu pura anchal & Diu Haveli

1 Special Central 6495.30 3649.56 108.02 323.32 1041.03 32.10 92.91 2202.57 200.85 99.15
Assistance to TSP
(SCA to TSP)

2 Grants-in-Aid 555.00 24.00 3641.60 2224.48 83.00 210.00 665.50 27.00 78.00 1543.00
under Article
275(1) of the
Constitution

3 Grant-in-Aid NGOs 279.39 84.47 40.44 309.90 51.53 15.27 72.46 15.72 46.73 51.03 263.69 126.58
to NGOs for STs
including Coac- 4.82 0.20 0.63 2.67 8.79
Coaching & hing
Allied Scheme
and award for Award 5.00
exemplary
service

4 Vocational State 36.00 64.15 54.00 6.13
Training Govts
Centres in
Tribal Areas NGOs 2.40 29.56 23.29 2.40

5 Educational 124.49 34.62 0.30 11.00 42.11 3.78
complex in Low
Literacy Pockets

6 Grant-in-aid 100.00 400.00 119.37 122.00 53.63
to State Tribal
Development Co-
operative Cor-
porations for
Minor Forest
Produce

7 Village Grain 28.93
Banks

8 Development of State 58.5 90.23 45.00 15.74 10.00 15.00
Primitive Govts
Tribal Groups
NGOs 24.00

4 Vocational State Training Govts Centres in Tribal Areas (State Govts) NGOs 6.78 61.08 16.34 7.23

5 Educational complex in Low Literacy Pockets 91.55 52.74 6.99 25.88 13.45

6 Grant-in-aid to State Tribal Development Cooperative Corporations for Minor Forest Produce 30.00

7 Village Grain Banks 10.79 68.72

8 Development of Primitive Tribal Groups NGOs 150.00 10.00 10.00 85.00 11.05 19.60

9 Scheme of PMS, Book Bank and Upgradation of Merit of ST students Upgradation of Book Bank 339.99 369.00 1028.61 484.00 12.69 161.09 2.42 94.56 0.89 5.60 40.80 7.73 1.50 2.40

10 Scheme of Hotels for ST Girls and Boys 75.00 41.46 50.00 21.16 115.31

11 Ashram Schools in TSP Areas 50.00 217.00 115.31

12 Research Information & Mass Education, Tribal Exchanges, Festivals and Others Visits 44.30 5.40 15.72 0.647 4.04 1.80 2.385

ANNEXURE-IV

Statement referred to in reply to Part (c) of Lok Sabha Starred Question No. 9 asked by Shri Kailash Meghwal and Shri Sarbananda Sonowal to be answered on 01.03.2005

State-wise release of funds under the Schemes implemented by the Ministry of Tribal Affairs during the year 2004-05 (upto 31.1.2005)

(Rupees in lakhs)

Sl.No. Name of the Scheme/Programmes Andhra Pradesh Arun-Pradesh Assam Pradesh Bihar Pradesh Chhattisgarh Pradesh Gujarat Pradesh Hima-Pradesh J&K Pradesh Jhar-Pradesh Karn-Pradesh Kerala Pradesh Madhya Pradesh Mahara-Pradesh Manipur Pradesh

1 Special Central Assistance to TSP (SCA to TSP) 2442.69 1376.54 250.45 3665.93 2542.02 579.18 508.44 2641.61 625.55 123.17 7049.90 1675.72 342.88

2 Grants-in-Aid under Article 275(1) of the Constitution 2300.46 220.00 574.54 114.95 2297.90 2515.00 88.00 54.00 1555.27 770.00 129.80 4522.35 1470.35 -

3 Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and award for exemplary service 148.89 143.28 28.74 11.27 56.17 25.34 35.02 395.71 51.70 58.58 44.94 24.08 49.07
 STs including Coac- 11.48 2.84 3.05 11.31
 Coaching & hing
 Allied Scheme
 and award for Award - - - - -
 exemplary
 service

4 Vocational Training Centres in Tribal Areas (State Govts) 62.54 134.55 48.21 6.99

5 Educational complex in Low Literacy Pockets 19.47 11.73 18.29 48.86

6 Grant-in-aid to State Tribal Development Co-operative Corporations for Minor Forest Produce 300.00 144.00

7 Village Grain Banks

8 Development of Primitive Tribal Groups 252.35 5.00 264.37 125.00 323.26 34.97 15.00 320.00 119.00

9 Scheme of Book Bank and Upgradation of Merit of ST students 1084.23 106.45 4.81 196.07 400.00 898.84 1042.86 489.00
 Upgra-
 dation

10 Scheme of Hotels for ST Girls and Boys 20.50 67.60 300.00

11 Ashram Schools in TSP Areas 300.00

12 Research Information & Mass Education, Tribal Festivals and Others 20.50 67.60 300.00

(ANNEXURE-IV Continued)
(Rupees in lakhs)

Sl.No. Name of the Scheme/Programmes Megh- Mizo- Naga- Orissa Rajas- Sikkim Tamil Tri- U.P. Uttar- W.B. A & N Daman Delhi D & N
alaya ram land than Nadu pura anchal & Diu Haveli

- 1 Special Central Assistance to TSP (SCA to TSP) 5845.77 2834.69 97.22 145.49 883.16 14.44 41.81 991.15
- 2 Grants-in-Aid under Article 275(1) of the Constitution 305.25 424.00 425.70 830.21 2200.00 36.30 117.24 309.3 29.70 107.61 1987.30
- 3 Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and award for exemplary service NGOs 150.41 27.48 96.80 31.75 17.10 8.96 3.91 11.26 150.05 86.00
Coac- 1.77
hing 2.67
9.48
- 4 Vocational Training Centres in Tribal Areas (State Govts) 50.48 19.22 25.80 14.74 16.94
- 5 Educational complex in Low Literacy Pockets 50.48 19.22 25.80 14.74 16.94
- 6 Grant-in-aid to State Tribal Development Co-operative Corporations for Minor Forest Produce 50.48 19.22 25.80 14.74 16.94
- 7 Village Grain Banks 50.48 19.22 25.80 14.74 16.94
- 8 Development of Primitive Tribal Groups 176.50
NGOs 55.00 76.00 30.00 2.50 33.63 53.17
- 9 Scheme of PMS, Book Bank and Upgradation of Merit of ST students Upgradation PMS 926.28 900.99 507.00 1792.57 15.01 49.05 121.35 107.62 137.50 345.31 200.00
- 10 Scheme of Hotels for ST Girls and Boys 151.00 65.12

